

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
15-04-2024 AT 10:30 AM**

CP (IB) No. 311/95/HDB/2022
u/s. 95 of IBC, 2016

IN THE MATTER OF:

Bank of Maharashtra

...Petitioner

AND

Shri. T Subbarami Reddy (Gayatri Projects Limited)

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Ms Aishwarya, for Financial Creditor present through Video Conference.

Learned Counsel Mr Narendra Naik, for Personal Guarantor present through Video Conference.

Resolution Professional called absent when the matter is called.

Learned Counsel Mr Srinivasa Gowda, for Resolution Professional present physically. Matter passed over.

Matter called again. Learned Counsel Mr Srinivasa Gowda, for Resolution Professional present and Mr Harish Kant Kaushik, Resolution Professional present through Video Conference. Directions of this Tribunal dated 04.03.2024 not complied. Call on 16.04.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)